

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 30.11.2016

**ORDER NO. 168 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 162 and 167 of 2016 for CESTAT Delhi to the extent indicated below :-

**On 01.12.2016 at 10.30 a.m.** Single Member Bench matters listed before Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will be heard by Hon'ble Shri Ashok Jindal, Member (J).

On this day Excise and Customs Division Bench matters shall stand adjourned.

**By Order**

  
**(A. Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**